

themselves in accordance with the local conditions and requirements. Normally, the land and the houses built thereon have to be mortgaged with the State Government as security. Some State Governments also take personal sureties in addition.

(d) No.

#### **Nature Cure System**

**855. Shri Ram Harkh Yadav:**  
**Shrimati Ramdulari Sinha:**

Will the Minister of Health and Family Planning be pleased to state:

(a) whether Government have given any consideration to the Nature Cure System in the country;

(b) if so, whether Government have received the Report of the All-India Convention of Prakritik Chikitsa held near Chandigarh recently; and

(c) if so, Government's reaction thereto?

**The Minister of Health and Family Planning (Dr. Sushila Nayar):** (a) Yes. The Government is being advised by a Nature Cure Advisory Committee for the development of this system in the country. Grants are being given to various institutions on the recommendations of this Committee for research and training in Nature Cure.

(b) No.

(c) Does not arise.

#### **Branch office of Reserve Bank of India at Gauhati**

**856. Shri Basumatari:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the Reserve Bank of India have accepted a proposal to convert the Bank's Sub-office at Gauhati a full-fledged branch office; and

(b) if so, when the proposal is likely to be materialised?

**The Minister of Finance (Shri Sachindra Chaudhuri):** (a) and (b). Yes. An integrated branch of the Reserve Bank will be opened at Gauhati, as soon as a building has been constructed.

#### **Redevelopment of Timarpur, Delhi**

**857. Shri Shiv Charan Gupta:** Will the Minister of Works, Housing and Urban Development be pleased to state:

(a) whether it is a fact that a Redevelopment plan of Timarpur area has been prepared by Government;

(b) whether it is also a fact that a large number of quarters are lying vacant for the last several months;

(c) when these quarters will be demolished; and

(d) when the next phase of construction will be taken in hand and when it is likely to be completed?

**The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna):** (a) Yes.

(b) and (c). Action was initiated to get 50 dilapidated quarters vacated and demolished so that the next phase of the redevelopment programme could be taken up. All quarters, except one, have been vacated. The quarters are likely to be demolished and the site cleared by the middle of this year.

(d) The commencement and completion of the next phase depends upon the availability of funds.

#### **Air Conditioning of Central Government Offices**

**858. Shri Dasaratha Deb:** Will the Minister of Works, Housing and Urban Development be pleased to state the total amount spent for air-conditioning the Central Government offices after the declaration of National Emergency in 1962?

**The Minister of Works, Housing and Urban Development (Shri Mehr**